

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.5725

TO BE ANSWERED ON FRIDAY THE 7<sup>TH</sup> APRIL, 2017  
CHAITRA 17, 1939 (SAKA)

REDUCTION IN IMPORT DUTY

**5725. ADV. M. UDHAYAKUMAR:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reduced the import duty on many items in the recent months;
- (b) if so, the details thereof;
- (c) whether the said move is aimed at stabilising the prices of these products in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

**(a), (b), (c) and (d):** Yes, Madam. In order to, inter alia, stabilise the domestic prices, the Government has reduced import duty on the following goods in the recent past:

**(i)** With effect from 23.09.2016, import duty on palm oil was reduced from 12.5% to 7.5% for crude palm oil of edible grade, and from 20% to 15% for refined palm oil of edible grade.

**(ii)** Import duty on wheat was reduced from 10% to Nil with effect from 08.12.2016 without an end date. [However, the import duty has been increased to 10% with effect from 28.03.2017].

**(iii)** Import duty on pulses continues to be Nil without an end date, except for the import duty on which has been increased to 10% with effect from 28.03.2017].

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